

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

O R D E R

The following postings/transfers are hereby made with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Mahendra	P.A. in the Court of Ms. Ruby Alka Gupta, District Judge (Commercial Court-02), East District, Karkardooma Courts, Delhi.	P.A. in the Court of Ms. T. Priyadarshini, SCJ/RC, East District, Karkardooma Courts, Delhi.
2.	Sh. Aradhana Dwivedi	PA in Office Pool, East District, Karkardooma Courts, Delhi.	P.A. in the Court of Ms. Ruby Alka Gupta, District Judge (Commercial Court-02), East District, Karkardooma Courts, Delhi.
3.	Ms. Gurpreet Kaur	P.A. in the Court of Ms. T. Priyadarshini, SCJ/RC, East District, Karkardooma Courts, Delhi.	P.A. in the Court of Sh. Subhash Kumar Mishra, ASJ-03, East District, Karkardooma Courts, Delhi.
4.	Ms. Medha Mishra	P.A. in the Court of Ms. Rishika Srivastava, JMFC, East District, Karkardooma Courts, Delhi.	PA in Delhi Mediation Centre, Karkardooma Courts, Delhi.
5.	Sh. Vishwanath	PA in Delhi Mediation Centre, Karkardooma Courts, Delhi.	P.A. in the Court of Ms. Rishika Srivastava, JMFC, East District, Karkardooma Courts, Delhi.
6.	Sh. Ankit Kumar	PA in Delhi Mediation Centre, Karkardooma Courts, Delhi.	PA in the Court of Ms. Sanya Singh, JMFC-06, East District, Karkardooma Courts, Delhi. (till the time of joining of PA already posted in the Court)
7.	Sh. Kamal Kumar	Incharge/JA in Video Conferencing & Pool Car Section, Karkardooma Courts, Delhi.	Reader in the Court Sh. Sanatan Prasad, District Judge-02, East District, Karkardooma Courts, Delhi.
8.	Sh. Yogesh Kumar Sharma	Ahlmad/JA in the Court of Sh. Navdeep Gupta, JMFC, NI Act, East District, Karkardooma Courts, Delhi.	JA/Reader in the Court of Ms. Rishika Srivastava, JMFC (Mahila Court-01), East District, Karkardooma Courts, Delhi.
9.	Sh. Vinay Kumar	Ahlmad/JA in the Court of Ms. Ritika Kansal, JMFC, Mahila Court-02, East District, Karkardooma Courts, Delhi.	Reader cum Ahlmad/JA in the Court of Sh. Kunal Soni, JMFC, Digital Court (Traffic), East District, Karkardooma Courts, Delhi.
10.	Sh. Karun Kashyap	Reader cum Ahlmad in the Court of Sh. Kunal Soni, JMFC, Digital Court (Traffic), East District, Karkardooma Courts, Delhi.	Ahlmad/JA in the Court of Ms. Ritika Kansal, JMFC, Mahila Court-02, East District, Karkardooma Courts, Delhi.
11.	Ms. Amrita	JJA/Asst Ahlmad in the Court of Sh. Ayush Sharma, CJ, East District, Karkardooma Courts, Delhi.	JJA in Video Conferencing & Pool Car Section, Karkardooma Courts, Delhi.
12.	Ms. Reena Sharma	JA/ Asst Ahlmad in the Court of Sh. Gaurav Sharma, JSCC/ASCJ, East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Ms. Arushi Parwal, JMFC(NI Act), Digital Court-02, East District, Karkardooma Courts, Delhi.
13.	Sh. Ravinder Pal Singh	JJA/Ahlmad in the Court of Ms. Arushi Parwal, JMFC(NI Act), Digital Court-02, East District, Karkardooma Courts, Delhi.	JJA/Asst Ahlmad in the Court of Sh. P. Bhargav Rao, JMFC-05, East District, Karkardooma Courts, Delhi.

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14.	Sh. Mukesh Kumar	JA/Ahlmad in the Court of Sh. P. Bhargav Rao, JMFC-05, East District, Karkardooma Courts, Delhi.	Ahlmad/JA in the Court of Sh. Navdeep Gupta, JMFC, NI Act, East District, Karkardooma Courts, Delhi.
15.	Ms. Sanya Jain	JA/Asst Ahlmad in the Court of Sh. P. Bhargav Rao, JMFC-05, East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Sh. P. Bhargav Rao, JMFC-05, East District, Karkardooma Courts, Delhi.
16.	Sh. Sripal	Farash in Caretaking Branch, East District, Karkardooma Courts, Delhi.	Orderly in the Court of Sh. Sushant Changotra, ASJ, East District, Karkardooma Courts, Delhi.

Note: Non-compliance of the above directions or immediately proceedings on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

- The Official mentioned at Sr. No. 16 (of conservatory staff cadre) has been posted as Orderly on an interim basis and this does not bestow any right upon him with respect to change of Cadre and he will continue to remain in his parent cadre in which he was initially appointed.
- Ms. Nalini, Branch Incharge/SJA, Computer Branch is directed to work as Branch Incharge, Video Conferencing in addition of duties already assigned to her.
- Sh. Mukesh Kumar, Branch Incharge/SJA Facilitation Center & Hindi Section is directed to work as Branch Incharge, Pool Car Section in addition of duties already assigned to him.
- Sh. Rahul, JJA/Asst Ahlmad in the Court of Ms. Ms. T. Priyadarshini, SCJ/RC, East is hereby directed to work as Asst Ahlmad in the Court of Sh. Gaurav Sharma, JSCC/ASCJ, East during post lunch session till the time of joining of regular Asst Ahlmad.
- Sh. Anurag Dwivedi, JJA/Asst Ahlmad in the Court of Sh. Hem Singh, DJ-01, East is hereby directed to work as Asst Ahlmad in the Court of Sh. Ayush Sharma, CJ, East during post lunch session till the time of joining of regular Asst Ahlmad.

(Shal Jain)

Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi.

No. 2754-2804 /Admn.(East)/KKD/Delhi

Dated: 05 MAR 2025

Copy-forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The Officers concerned, East District, Karkardooma Courts, Delhi.
3. The DDO, East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Incharge, Admn. I, II, III, Tis Hazari Courts, Delhi.
5. P.S. to undersigned.
6. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
7. The Dealing Assistant, CR, Admn. I, II, III, Tis Hazari Courts, Delhi.
8. The Officials concerned.
9. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
10. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
11. The concerned file.



Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi.